

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary
Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF VASCO SUPPLY CHAIN
SOLUTIONS PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	VASCO SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	21 st December 2017
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, NCT of Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999DL2017FTC327494
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	B-46, 1ST FLOOR KALKAJI NEW DELHI 110019
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	11 th January 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Anil Rustgi IBBI Registration no.: IBBI/PA- 002/IP-N00683/2018-19/12382 Address: H.No-524, Tower-6, H E W O- 1, Sector-56, Gurgaon, Haryana, 122 011 Mail ID: anil_rustgi@yahoo.co.in Phone no.: 9873333343
8.	LAST DATE FOR SUBMISSION OF CLAIMS	10 th February 2021

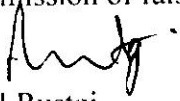
Notice is hereby given that **VASCO SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED** has commenced voluntary liquidation on 11th January, 2021.

The stakeholders of **VASCO SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before, 10th February 2021, to the liquidator at the address mentioned against item 7.



The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Anil Rustgi
(Voluntary Liquidator)

Date: January 11, 2021

Place: Gurgaon